

This House further resolves that they be sentenced to simple imprisonment till 5 P.M. on Thursday, the 10th August, 1972 and sent to Tihar Jail, Delhi."

श्री हुकम खन्द कछवाय (मुरेना) : इस प्रकार की पहले भी घटनायें हुई हैं। लेकिन उनको ले कर इस प्रकार पहले कभी नहीं किया गया है। इस तरह में मंत्री महोदय की तरफ से पढ़ कर पहले कभी नहीं सुनाया गया है।

MR. CHAIRMAN : The question is :

"This House resolves that the persons calling themselves (1) Siphai Rai and (2) Ram Janam Singh, who shouted and threw some leaflets from the Visitors' Gallery on the floor of the House at 15.05 hours today and whom the Watch and Ward Officer took into custody immediately, have committed a grave offence and are guilty of the contempt of this House.

This House further resolves that they be sentenced to simple imprisonment till 5.00 P.M. on Thursday, the 10th August, 1972 and sent to Tihar Jail, Delhi."

The motion was adopted.

17.08 hrs.

DISTURBED AREAS (SPECIAL COURTS) BILL—Contd.

SHRI R. D. BHANDARE (Bombay Central) : I beg to move :

"That rule 338 of the Rules of Procedure and Conduct of Business

in Lok Sabha in its application to the motion for rescission of the decision of the House adopting amendment for reference of the Disturbed Areas (Special Courts) Bill, 1972 to a Joint Committee be suspended."

MR. CHAIRMAN : The question is :

"That rule 338 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for rescission of the decision of the House adopting amendment for reference of the Disturbed Areas (Special Courts) Bill, 1972 to a Joint Committee be suspended."

The motion was adopted.

SHRI R. D. BHANDARE : I beg to move :

"That the decision of the House adopting amendment for reference of the Disturbed Areas (Special Courts) Bill, 1972, to a Joint Committee, be rescinded."

MR. CHAIRMAN : The question is :

"That the decision of the House adopting amendment for reference of the Disturbed Areas (Special Courts) Bill, 1972, to a Joint Committee, be rescinded."

The motion was adopted.

MR. CHAIRMAN : Now, the House stands adjourned to meet again tomorrow at 11 A.M.

17.11 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, August 10, 1972/Sravana 19, 1894 (Saka).